## CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH

# Review Application No. 365 of 2001 In Original Application No. 1165 of 2001

New Delhi, this the 19% day of November, 2001

## HON'BLE MR. KULDIP SINGH, MEMBER (JUDL)

Smt. Uma Sharma W/o Shri Vipin Swaroop Sharma R/o H.No.7781/9, K.P. Quarters, Shakti Nagar, Delhi.

... Review Applicant

#### Versus

- 1. Government of NCT of Delhi through Director, Directorate of Education, Delhi.
- 2. The Principal,
  Government Girls Sr. Secondary School No.1
  Shakti Nagar,
  New Delhi. ...Respondents

### ORDER BY CIRCULATION

Hon'ble Mr. Kuldip Singh, Member (J)

The present RA No.352 of 2001 has been filed by the respondents for review of the order passed in OA 10 of 1991 on 2.8.2001. They have also filed an MA for condonation of delay in filing the RA.

- In the RA the review applicants have taken more or less the same grounds to argue the RA, which they taken while arguing the OA. had While delivering the judgment, all the grounds were taken consideration. No fresh error has been pointed out which call for review of the order and moreso the  ${\tt RA}$  does may not come within the ambit of Order 47 Rule 1 CPC with Rule 22(3)(f)(i) of the Administrative Tribunal's Act.
- 3. In view of the above, nothing survives in the RA, which is accordingly dismissed. MA 2445/2001 for condoning the delay in filing the RA is also rejected.

(Kuldip Singh)
Member (J)

Rakesh